

[English]

MR. SPEAKER: I think, it is enough, Please conclude now.

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: Yes, Sir.

MR. SPEAKER: Paswanji, please attend to his grievance. Yadavji, kindly bring it to the notice of the hon. Railway Minister.

SHRI RAM VILAS PASWAN: Sir, I was there along with the Prime Minister.

[Translation]

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: The area of Central Bihar is quite vast. The Himmat Nagar-Punpun, Marohar irrigation project should be included in Namani Irrigation project. For this, I have requested the hon. Prime Minister also. In these areas, about one lakh and twenty thousands acres of land lacks irrigation facilities. Nobody has taken note thereof. I have discussed the issue of Himmat Nagar-Punpun-Marohar Irrigation Project with Shri Janeshwar Mishra ji also but he too gave me a false assurance. I had brought this matter to the notice of earlier minister also but he too did nothing. The foundation stone of the project was laid by the Bihar Government. The Government of India has invested the money but the project has not been completed. I request you to give a ruling on it. Yesterday I was on hunger strike but I broke it just because of you. Had not you approached me, I would not have broken it. But if you don't give your ruling on it, I will again go on hunger strike. Yesterday, the House witnessed much hue and cry over the incident of train decoity in Bihar. Who are behind it, I have given the names of ten persons in this regard.

[English]

MR. SPEAKER: It is all right. Please conclude now.

(Interruptions)

MR. SPEAKER: What is this Prof. Kurien and Shri Jos? When I told you that chance to raise your points, why are you standing like this? You must have a little patience. You are elderly people, experienced people.

(Interruptions)

MR. SPEAKER: It is enough, Shri Yadav, Please conclude. Please sit down now.

[Translation]

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: We should have a discussion on that issue also. Who are behind this incident let us unveil their faces. I want your ruling on this issue also.

MR. SPEAKER: I asked Shri Paswan ji and he told me that he was accompanying the Prime Minister. It seems to me as if you did not listen him.

SHRI RAJESH RANJAN *Alias* PAPPU YADAV: Apart from these, I would like to draw your attention towards a L.P.G. bottling plant and a T.V. Tower in Purnia which require your immediate attention.

SHRI ATAL BIHARI VAJPAYEE (LUCKNOW): Mr. Speaker, Sir, I am very-very thankful to you for giving me this chance to raise an important issue. In many parts of the country, Naxalites have stepped-up their violent activities. Apart from Andhra Pradesh, Maharashtra, Karnataka and certain parts of Madhya Pradesh are also affected by their violent activities. These activities have increased very fast in Andhra Pradesh. The latest example in this regard is the killing of a student leader in the broad daylight which has taken place in a Usmania University Hostel in Hyderabad, the capital of Andhra Pradesh. At the time of Killing, that student was in his hostel. His name was Shri Reddy. He was an active leader of the Akhil Bhartiya Vidyarthi Parishad. He was shot dead while talking to a journalist. That journalist has also received bullet injuries. Shri Reddy fought with courage. But the number of killers were far more than him and they had attacked him suddenly. Reddy was killed. This has created resentment in the entire Andhra Pradesh. The youths are very much agitated in that city. My submission is that the Government should hold some discussions with the Chief Ministers of those States which are affected by the Naxalite activities and work out some strategies in consultation with those states to encounter the naxalite activities so that killing of the innocent students is checked ... (Interruptions)

[English]

MR. SPEAKER: One of you should speak. If all the three of you want to speak together, how can you speak?

SHRI KODIKUNNIL SURESH (ADOOR): I would like to invite the attention of this House of the unruly behaviour of the police under the Left Democratic Front Government in Kerala. During the last one week the law and order situation in Kerala has gone from bad to worse. The police resorted to *lathicharge* on the peaceful protest march and *dharna* organised by the United Democratic Front workers and leaders against the unlawful detention of Shri Oommen Chandy, MLA while sitting on a *dharna*. He is now fasting in the hospital ... (Interruptions)

12.38 hrs.

(MR. DEPUTY-SPEAKER *in the Chair*)

MR DEPUTY-SPEAKER: Please allow him to speak. He has already been allowed by the hon. Speaker. Please allow him to continue.

(Interruptions)

MR. DEPUTY-SPEAKER: Gentlemen, please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER: Gentlemen, allow him to speak.

SHRI KODIKUNNIL SURESH: The police *lathicharged* mercilessly on a peaceful protest march wherein more than thirty UDF workers including two MLAs-Shri Tiruvanchur Radhakrishnan and Shri Adoor Prakash-and also the District Youth Congress President and local leaders are seriously injured and are hospitalised in a critical condition.

Shri Ramesh Chennithala, who is a Member of this august House, is also sitting on a 24 hour fast at Kottayam against the police atrocities. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Hon. Speaker has allowed him. Hon. Speaker did allow him to speak.

SHRI KODIKUNNIL SURESH: I, therefore, urge upon the hon. Home Minister to make a statement on this unruly behaviour of the police under the LDF Government during the last one week and also about the law and order situation in Kerala ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Even before I took the Chair, he was on his legs.

SHRI KODIKUNNIL SURESH: I request the Central Government to dismiss the LDF Government in Kerala and impose President's rule in the State. The situation is very serious and calls for immediate action. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: You had your full say. Please sit down.

*(Interruptions)*

MR. P.C. THOMAS (MUVATTUPUZHA): Sir, they have been taken away from the party office and put in jail.

SHRI BASU DEB ACHARIA (BANKURA): Sir, law and order is a State subject and it cannot be allowed here. It should not be allowed. ...*(Interruptions)*

SHRI KODIKUNNIL SURESH: The situation in Kerala is very serious ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Nothing will go on record now.

*(Interruptions)\**

12.41 hrs.

*(At this stage, Shri Kodikunnil Suresh came and stood on the floor near the Table.)*

*(Interruptions)*

12.41 1/4 hrs.

*(At this stage, Shri Kodikunnil Suresh went back to his seat.)*

*(Interruptions)*

MR DEPUTY-SPEAKER: Nothing is going on record.

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\*Not recorded.

*(Interruptions)\**

MR. DEPUTY-SPEAKER: Please take your seats now.

*(Interruptions)*

*[Translation]*

MR. DEPUTY-SPEAKER: Only twenty minutes are left. If you want, you can utilize this time.

*[English]*

It is up to you to decide whether to utilise it or whatever you want to do.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, may I make a submission? May I make a request to my hon. friend? I find that...*(Interruptions)*

MR. DEPUTY-SPEAKER: Let Shri Chatterjee say something.

*(Interruptions)*

*[Translation]*

MR. DEPUTY-SPEAKER: Listen, it is not mandatory for the Minister to reply to the points raised during Zero Hour.

*[English]*

It is his option; he may reply or he may not.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE: Sir, what I was respectfully submitting was this. I find that our hon. friends from Kerala ...*(Interruptions)*

PROF. P.G. KURIEN (MAVELIKARA): Why do you not allow me? After hearing me, you can react.

SHRI SOMNATH CHATTERJEE: I am trying to help you.

PROF. P.J. KURIEN (MAVELIKARA): What I respectfully submit is that it is not a law and order question alone. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Nothing will go on record now.

*(Interruptions)\**

MR. DEPUTY-SPEAKER: Please sit down. Hon. Members, I request you to please sit down.

*(Interruptions)*

MR. DEPUTY-SPEAKER: Please sit down.

*(Interruptions)*

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\*Not recorded.

MR. DEPUTY-SPEAKER: Please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER: Please sit down first. I will allow you thereafter.

(Interruptions)

MR. DEPUTY-SPEAKER: Sit down, Mr. Hazarika may please speak now.

(Interruptions)

MR. DEPUTY-SPEAKER: Prof. Kurien, you may please speak now.

(Interruptions)

PROF. P.G. KURIEN: Sir, I would like to submit that it is not just a law and order problem in Kerala. There the freedom of functioning of political parties is at stake. ... (Interruptions) Sir, those hon. Members can react after I make my submission. I have no objection to that. ... (Interruptions)

MR. DEPUTY-SPEAKER: Mr. K. Suresh, please do not display the paper.

(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)\*

MR. DEPUTY-SPEAKER: Hon. Members, still ten minutes are left. You please utilise them for Zero Hour.

(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned till 2 p.m.

12.50 hrs.

*The Lok Sabha then Adjourned for Lunch till Fourteen of the Clock.*

14.07 hrs.

[English]

*The Lok Sabha re-assembled after Lunch at Seven Minutes past Fourteen of the Clock.*

(MR. DEPUTY-SPEAKER *In the Chair*)

(Interruptions)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, the Railway Minister is not present here ... (Interruptions)

[Translations]

SHRI JAGAT VIR SINGH DRONA (KANPUR): Mr. Deputy-Speaker, Sir, the discussion on the Rail Budget is likely to start but the Railway Minister is not present here.

MR. DEPUTY-SPEAKER: He is a 'petty' Minister.

(Interruptions)

MR. DEPUTY-SPEAKER: One Minute, please listen to me. The Railway Minister has gone somewhere to do some work with the permission of the Speaker. He will be back very soon.

KUMARI MAMATA BANERJEE: He has gone to have his food.

(Interruptions)

[English]

14.09 hrs.

#### RAILWAY BUDGET 1997-98

#### DEMANDS FOR GRANTS ON ACCOUNT (RAILWAYS) 1997-98

#### DEMANDS FOR EXCESS GRANTS (RAILWAYS) 1994-95

#### DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS) 1996-97

MR. DEPUTY-SPEAKER: The House will now take up Item Nos. 5 to 8 together on Railway Budget. The time allotted for this is nine hours.

Motion moved:

"That the respective sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, on account, for or towards defraying the charges during the year ending the 31st day of March, 1998, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 16"

*Demands for Grants on Account (Railways) for 1997-98 submitted to the Vote of the Lok Sabha.*

| No. of Demand | Name of Demand                      | Amount of Demand for Grants on Account submitted to the Vote of the House |
|---------------|-------------------------------------|---|
| 1             | 2                                   | 3   |
| 1.            | Railway Board                       | 6,00,76,000   |
| 2.            | Miscellaneous Expenditure (General) | 28,23,30,000  |

\*Not recorded.